NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:CA/96/2017

PETITION NUMBER

: CP/98/2017

NAME OF THE PETITIONER(S)

: TRANS PACIFIC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI, ICICI BANK

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. NARRAYANAN

ORDER

Counsel for petitioner present and filed CA 96/2017. Counsel for petitioner is directed to cause private notice on the ROC for making their submissions on the next date of hearing and file proof of the same by way of an affidavit. The Registry is also directed to send notice to ROC for making their submissions on the next date of hearing. Put up on 24.10.2017 at 10.30 A.M.

- sel -

K Anantha Padmanabha Swamy Member (Judicial)

bc